

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(15)

HON. DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)
HON. SHRI R.K. AHOJA, MEMBER (A)

CP NO. 49/97 OA NO. 1013/1990

NEW DELHI, THIS 10TH DAY OF MARCH, 1997

SHRI MAHAVIR SINGH
No. 860/DAP Constable

...APPLICANT

By Advocate - Mrs. Sushma Ambardar
proxy for Shri N. Safaya

VERSUS

1. The Commissioner of Police
Delhi
Shri Nikhil Kumar
Police Headquarters
ITO, New Delhi
2. Shri Mahavir Singh
Additional DCP (North)
Civil Lines
DELHI

..RESPONDENTS

(By Advocate - Shri Arun Bhardwaj)

ORDER (ORAL)

DR. JOSE P. VERGHESE, VICE-CHAIRMAN (J)

This C.P. has been filed complaining non-implementation of this Tribunal's order dated 21.9.1994 in O.A. No. 1013/1990. It is stated that the petitioner has already been reinstated and the arrears of Rs. 1,84,467/- have been paid. If anything is left out including promotion and seniority, the respondents shall consider the same within a reasonable time and communicate that part of the consequential relief to the petitioner within one week of the decision in this regard. In these terms, this C.P. is disposed of. Notice discharged. No costs.

R.K. AHOJA
(R.K. AHOJA)

MEMBER (A)

DR. JOSE P. VERGHESE
(DR. JOSE P. VERGHESE)

VICE-CHAIRMAN (J)